

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:154
ANSWERED ON:22.02.2013
VACANCY IN CBDT AND INCOME TAX DEPARTMENT
Ramasubbu Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether large number of posts in the department of Income Tax and Central Board of Direct Taxes (CBDT) are lying vacant;
- (b) if so, the details thereof, grade-wise along with its effect on the functioning of these departments;
- (c) whether any steps have been taken to fill all the vacant posts expeditiously; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (d): A statement is enclosed.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 154 for reply on 22nd February, 2013 (As on 30.09.2012)

Category-wise details of vacancy in Income Tax Department are as under:

CATEGORY VACANCY

Group 'A' 1137

Group 'B' 557

Group 'C' 15002

Vacancy arises on account of retirement/VRS, promotion, deputation (ex-cadre) and officers proceedings on leave (Study leave/child care leave/maternity leave/extra ordinary leave etc.). These vacancies are filled up on regular basis by promotion as per Government Instructions and prescribed procedure which is a time consuming process. In the meantime, vacancies are manned by the existing incumbents by holding additional charge so that work is not affected. Action has been initiated for holding Departmental Promotion Committee for promotion to the grade of Chief Commissioner of Income Tax and Commissioner of Income Tax for the next panel year. As regard, holding of Departmental Promotion Committee for promotion to the grade of Joint Commissioner of Income Tax and Assistant Commissioner of Income Tax, the matter is subjudice.